

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1540
TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020

SCHEME FOR FARMERS

1540. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched any scheme or programme to assist the farmers of the country during the lockdown period;
- (b) if so, the details of such scheme or programme, State-wise; and
- (c) the details of number of farmers impacted by such scheme or programme?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government of India has launched the Aatmanirbhar Bharat Abhiyan (ABA) to strengthen Infrastructure, Logistics, Capacity Building, Governance and Administrative Reforms for Agriculture. The components of the ABA for DAC&FW are as follows –

- ✓ Central Sector Scheme of financing facility under Agri Infrastructure Fund. This scheme is operational from the year 2020-21 to 2029-30. The aim is creation of infrastructure at the farm gate. The details state wise are at **Annexure-I**.
- ✓ The National Bee and Honey Mission (NBHM) - Rs.500 crore from 2020-2021 to 2022-2023 is allocated for the sector.
- ✓ “The Farmers Produce Trade and Commerce (Promotion and Facilitation) Ordinance, 2020”. This will allow liberal trade, provide more options to farmer for sale of their farming produce, promote barrier free inter-state and intra State trade.
- ✓ The Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020. The main objectives of the Farming Agreement Ordinance are - risk mitigation for farmers, equity or inclusiveness, public accountability and innovation.
- ✓ Concessional credit boost to 2.5 crore farmers through Kisan Credit Card. Following are details of card issued as part of the KCC saturation drive from February 2020 to 03.09.2020 :

Contd....2/-

Number of KCC Cards Issued (in lakh): 123.51

KCC Card credit limit sanctioned (Amt. in Crore): 1,06,191

Total Number of Applications Received (in lakh): 157.03.

During the COVID period, farming and allied activities were exempted from the lockdown. Seed, pesticide, fertilizer etc. dealers / shops and other input related activities were allowed to open / free for making inputs available to the farmers. Inter and intra state movement of farm machinery specially combine harvesters was facilitated. As a result of the various steps taken by the Department, both harvesting activities of the Rabi Crop and sowing activities of Summer Crop took place in a systematic manner.

Kisan Rails were operated from Danapur in Bihar to Devlali in Maharashtra and from Anantapur in Andhra Pradesh to Adarsh Nagar in Delhi to transport farm produce.

Another important measure to assist the farmers is the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). As on 15.09.2020, around 10.19 crore farmer families have benefited under the scheme. During the period of lock down, an amount of around Rs.41,086 crores has been disbursed to various beneficiaries under the Scheme covering various installments. The details of number of beneficiaries is at **Annexure –II**.

**Summary of Projects sanctioned by NABARD under Agriculture Infrastructure Fund
Scheme as on 4th September 2020**

SN	State/ UT	No. of Projects	Project Cost (in Rs. Lakh)	Loan (in Rs. Lakh)
1	Andaman & Nicobar	3	45	34
2	Andhra Pradesh	347	34457	31011
3	Assam	7	296	267
4	Bihar	40	7875	7088
5	Chhattisgarh	123	2214	1968
6	Gujarat	151	6202	5566
7	Haryana	95	3262	2634
8	Himachal Pradesh	20	676	608
9	Karnataka	163	8394	6660
10	Kerala	70	16076	14345
11	Madhya Pradesh	351	12600	12474
12	Maharashtra	309	7959	7163
13	Nagaland	10	147	140
14	Odisha	103	2813	2546
15	Punjab	60	823	719
16	Rajasthan	258	5398	4858
17	Tamil Nadu	201	33500	31000
18	Telangana	207	22287	17830
19	Uttar Pradesh	244	4610	4149
20	Uttarakhand	102	1850	1354
21	West Bengal	200	4598	4086
	Grand Total	3064	176082	156500

Status of PM-KISAN (From inception to 16-09-2020)	
States	No. of Beneficiaries
Andaman and Nicobar Islands	16,771
Andhra Pradesh	52,51,056
Bihar	72,37,685
Chandigarh	424
Chhattisgarh	26,83,711
Dadra and Nagar Haveli	10,715
Daman and Diu	3,692
Delhi	14,161
Goa	9,404
Gujarat	56,77,780
Haryana	17,69,811
Himachal Pradesh	9,14,011
Jammu and Kashmir	10,82,797
Jharkhand	18,11,602
Karnataka	52,68,327
Kerala	33,48,225
Ladakh	39
Lakshdweep	1,791
Madhya Pradesh	77,04,391
Maharashtra	1,03,31,690
Odisha	36,70,638
Puducherry	10,784
Punjab	23,28,538
Rajasthan	64,60,872
Tamilnadu	45,51,016
Telangana	37,21,928
Uttar Pradesh	2,32,63,025
Uttarakhand	8,21,747
West Bengal	-
Total (1)	9,79,66,631
NORTH EAST STATES	
Arunachal Pradesh	91,590
Assam	27,18,602
Manipur	4,61,135
Meghalaya	1,64,114
Mizoram	1,29,728
Nagaland	2,00,985
Sikkim	6,201
Tripura	2,13,095
Total (2)	39,85,450
Grand Total (1+2)	10,19,52,081